

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 6080/2014

THAKUR PRASAD PANDEY TRUST

Petitioner(s)

VERSUS

SANKATHA PRASAD & ORS

Respondent(s)

(with interim relief and office report)

Date : 05/01/2015 This petition was called on for hearing today.

For Petitioner(s) Mr.Ayush Negi,adv.
 Mr. Yash Pal Dhingra,Adv.

For Respondent(s) Mr.Yudishter Bhardwaj,adv.
 Ms. Namita Choudhary,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the respondent Nos.1-3 have already filed the counter affidavit.

Await the return of the service of notice already issued to the respondent Nos.4-14.

List again on 12.03.2015.

(M K HANJURA)
Registrar

SB